NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/92/2017

NAME OF THE PETITIONER

: VV IRON AND STEEL CO. PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SR MHAL

C.S. Govindarajan

P. SLiram

Dylle

5D Regional Director (SR) MCA Chemai

pcs for petitioner

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ORDER

Counsel for petitioner present. Representative of ROC present. Joint Director, Regional Director (SR), MCA, present and stated that as per the directions of the Government of India u/s 210 of the Companies Act, investigation is in progress against the petitioner company. He prayed for time to make submissions in this regard. The matter is adjourned at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

-sdr

bc